

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.04.2018

ORDER NO. 68 OF 2018


Hon'ble President is pleased to order the following sitting commencing from 20.4.2018 to till further orders **CESTAT, Hyderabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. M. V. Ravindran, Member (J) and Hon'ble Sh. P. Venkata Subba Rao, Member (T)	From 20/04/2018 onwards	All Division Bench matters

After the Division Bench matters are over, Hon'ble Sh. M. V. Ravindran, Member(J) will hear Single Member bench matters, as notified.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member Matters, as notified.

By order


(A.Mohan Kumar) 19/4/18
Registrar

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Dy.Registrar